

## THE HIGH COURT OF KERALA

HCKL / 966 / 2024 - A7

Kochi -682031  
Date: 01-02-2024

### NOTICE

Sub : Continuous page numbering of entire Case file for quick referencing of case documents in Court Rooms - reg

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In order to simplify the process of referencing and navigating through case documents in the Courts, as directed by the Hon'ble Chief Justice, continuous page numbering feature has been enabled for the case files in the e-filing Portal w.e.f 04.01.2024.

Now, all subsequent petitions and documents filed in the case file will be having continuous page numbers and Advocates before appearing in Court, may update page numbers in the their physical copy of case bundle, in accordance with the 'View Case Bundle' in 'My Case' tab in the Advocate Dashboard in the e-filing portal.

A screenshot of the 'Case Bundle' view in the e-filing portal is appended herewith for easy reference. The e-Filing Help Desk, IT Section (0484-2562557) can be contacted for technical assistance, if any.

(By Order)

**Signed by P Krishna Kumar**

**Date: 01-02-2024 10:52:33**

P Krishna Kumar  
REGISTRAR GENERAL

Encl:- As above

To:-

The Advocate General, Ernakulam.

The Director General of Prosecutions & State Public Prosecutor, Ernakulam.

The Additional Advocate General, Ernakulam (2).

The Additional Director General of Prosecutions, Ernakulam.

The Deputy Solicitor General of India, Ernakulam.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam  
The Director, Kerala State Mediation and Conciliation Centre, Ernakulam  
The President, Kerala High Court Advocates' Association, Ernakulam  
The Chairman, Bar Council of Kerala, Ernakulam.  
The Vice-Presidents, Kerala High Court Advocates' Association,  
Ernakulam(2).  
The State Attorney, Advocate General's Office, Ernakulam.  
The Secretary, Kerala High Court Advocates' Association, Ernakulam.  
The General Secretary, Kerala High Court Senior Advocates'  
Association, Ernakulam  
The Secretary, Indian Law Institute, Kerala, Ernakulam  
The Senior Counsel, Government of India (Taxes), Ernakulam.  
The President, Kerala Federation of Women Lawyers, Ernakulam.  
The Secretary, Rule Committee under Section 123 CPC, High Court.  
The President, Kerala High Court Advocates' Clerks' Association,  
Ernakulam.  
All Controlling Officers, High Court  
All Officers and Sections, High Court.  
The Secretary, High Court Legal Services Committee, Ernakulam.  
The Private Secretary to the Chief Justice, High Court.  
The Private Secretaries to Judges, High Court.  
The Confidential Assistants to the Registrars and the Additional Registrar  
(General Administration), High Court  
The Court Keepers, High Court  
The Admn. Records Section, High Court  
The Notice Board, High Court  
The File/Stock File

**Copy submitted to :**  
**The Honourable the Chief Justice and the Honourable Judges**

Online Application - The High Court of Kerala

https://courts.kerala.gov.in/digicourt/Mycasesnew/mycasespet


PARTY-IN-PERSON CASES
  RECENTLY FILED IA/COUNTER
  CAVEAT TAGGED CASES

Search  Clear

Show 10 entries

Sl. No.	Case No.	e-File Details	Pet/Resp	Status	e-File Print	Details
1	Crl.MC 4 Filing No: Crl.MC	E-filed On : 12-01-2024 Scrutiny Timeline		Pending	Chat with FSD CASE FILE	

Case Details [Click Here To View e-File Details](#)

Case Bundle [VIEW CASE BUNDLE](#) 

Counter/Objection Details: No Counter/Objections

IA Details: No IA

ORDER SHEET [Order Sheet](#)


Interim Orders: Not Available

Taskbar: Windows 11, 18-01-2024, 17:00

Case Bundle View of [redacted]

1 / 21 | 100% | [Zoom In] [Zoom Out]

[redacted] on:12-01-2024 14:23:27 **Docket**



**E-FILING NO - [redacted]**

**BEFORE THE HON'BLE HIGH COURT OF KERALA AT ERNAKULAM**  
Crl.MC No ..... Of Year 2024  
[redacted]

26.01 CRIMINAL M.C.


**PETITIONER(S)/PETITIONER**

1. [redacted]

**VS**

**RESPONDENT(S)/RESPONDENT**

1. [redacted]  
AND ANOTHER



Taskbar: Windows 11, 18-01-2024, 17:03